

S U P R E M E C O U R T O F  
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C) No(s). 36016/2013

BALMUNI &amp; ANR.

Petitioner(s)

VERSUS

COMMISSIONER, VARANASI MANDAL &amp; ORS.

Respondent(s)

Date : 07/08/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. S. N. Bhat ,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Service is complete on respondent Nos. 1 to 3 but no  
one has put in appearance on their behalf.

Service is complete on respondent Nos. 4 to 7 on  
14.2.2014. Mr Mohit Kumar Shah, Advocate accepted notice  
and undertook to file vakalatnama and counter affidavit on  
23.4.2014. None appeared on behalf of respondent nos. 4 to  
7. Today also no one has put in appearance on behalf of  
respondent Nos. 4 to 7.

Matter is complete. Registry to process for listing

before the Hon'ble Court as per rules.

Signature Not Verified

Digitally signed by  
Hema Joshi  
Date: 2014.08.09  
13:30:23 IST  
Reason:

(PANKAJ BHANDARI)  
Registrar